

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.14/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE COMPANY :

Punjab & Sind Bank

V/s.

M/s. Goenka Diamonda & Jewels Ltd.

SECTION OF THE COMPANIES ACT: 433(e) & 434,439

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

No one has put appearance in support of the formal proceedings. The matter be listed before the Registrar after one week. This order be uploaded on the website so that the parties may be intimated.

List on 31.3.2017


(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
23.3.2017